

being worked out includes measures, such as incentives for generation and utilisation of renewable energy, mandatory installation and use of certain renewable energy systems etc., for promoting large scale development and utilisation of renewable energy in the country.

#### हिसार में केन्द्रीय विद्यालय खोला जाना

327. श्री रामजी लाल: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार हिसार में केन्द्रीय विद्यालय खोलने का विचार रखती हैं; और

(ख) क्या सांसदों द्वारा इन विद्यालयों में दाखिले हेतु की जाने वाली सिफारिशों के कोटे की संख्या दो से बढ़ाकर दस कर दी जाएगी, यदि हां, तो कब तक ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग तथा संस्कृति विभाग) में राज्य मंत्री (कुमारी शैलजा): (क) जी, नहीं।

(ख) केन्द्रीय विद्यालय संगठन का ऐसा कोई प्रस्ताव नहीं है।

#### Non-Availability of Medicines in the Siddha CGHS Unit at Lodhi Colony

328. SHRI RAJNI RANJAN SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are no medicines in the Siddha Unit of CGHS at Lodhi Colony for the last couple of months;

(b) if so, since when the medicines are not available and the reasons therefor;

(c) what steps have been taken for making the medicines

available and by when medicines are likely to be made available; and

(d) what remedial measures have been taken or are proposed to be taken to avoid recurrence of such a situation in future?

THE MINISTER OF HEALTH AND FAMILY WELFARE & WATER RESOURCES (SHRI A.R. ANTULAY): (a) to (d) A temporary shortage of a few medicines was experienced. The procurement procedure has been streamlined and the availability position of medicines has improved considerably.

#### Functioning of Navyug Schools

329. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to the news-item captioned "NDMC's Navyug School ridden with problems" as reported in the 'Pioneer' dated 6th February, 1996;

(b) if so, whether the Principals of the Navyug Schools have been misappropriating funds and whether the rules have also been violated by them;

(c) if so, whether Government propose to probe the functioning of the Navyug Schools; and

(d) if so, by when and if not the reasons therefor?

THE MINISTER OF STATE (DEPARTMENT OF EDUCATION & DEPARTMENT OF CULTURE) IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Yes, Sir.

(b) As per the information furnished by New Delhi Municipal Council